

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH : Ahmedabad
2nd Floor,Bahumali Bhavan Asarwa,Nr.Girdhar Nagar Bridge,Girdhar Nagar,
AHMEDABAD-380004
COURT NO. 3

Appeal No. E / 725, 726, 941 / 2010

Philips Electronics (india) Limited

Applicant

Vadodara Light Factory, Kural Village, Padra-jambusar Road,

Vs

C.C.E. & S.T.,Vadodara-i

Respondent

Appearance:

For the Appellant :Shri Rahul Gajera, Adv

For the Respondent :Mrs. Nitina Nagori Jt. Commr

CORAM:

Hon'ble Mr.Ramesh Nair,Member(Judicial)

Hon'ble Mr.Raju,Member(Technical)

Date of Hearing : **04/02/2019**

ORDER

Per :Ramesh Nair

The Matter is adjourned to 04/03/2019

Raju
(Member (Technical))

Ramesh Nair
(Member (Judicial))